

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
O.A NO.06 OF 2024**

**In the matter of:**

Babuli Jena and others..... PETITIONERS

**V E R S U S -**

State of Odisha and others ..... OPP. PARTIES

**I N D E X**

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*Babuli Jena*

11.	<b><u>Annexure-I/8</u></b> Copy of Letter No.1619 Dt.22.04.2025 <i>and map.</i>	<i>18-19</i>
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**CUTTACK.**

**DATE:**

*Prabhu Prasanna Behera*  
Addl. Standing Counsel

**Sri Prabhu Prasanna Behera**  
**Addl. Standing Counsel**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
O.A NO.06 OF 2024**

**In the matter of:**

Babuli Jena and others..... PETITIONERS

**V E R S U S -**

State of Odisha and others ..... OPP. PARTIES

**AFFIDAVIT FILED BY THE D.D.M, JAJPUR-  
RESPONDENT NO.8, IN COMPLIANCE TO THE  
ORDER DTD.11.12.2024**

I, Sri Jayaprakash Nayak, aged about 35 years, s/o. Subash Chandra Nayak, at present serving as Deputy Director of Mines (I/C), Jajpur Circle, Jajpur, do hereby solemnly affirm and state as follows:-

1. That, I have gone through the writ contents of the Original Application and have understood the same. I am otherwise acquainted with the facts and records of the case. I have also gone through the order of this Hon'ble Tribunal vide order dtd.11.12.2024.

2. That, the Deputy Director of Mines, Jajpur Circle was directed by the Hon'ble Tribunal vide order dated 11.12.2024 to conduct fresh enquiry with the assistance of the ORSAC to assess following:-

- (i) The quantum of minerals excavated,
- (ii) The mining beyond lease area,
- (iii) The excess mining and;



*Jayaprakash Nayak*

*[Handwritten signature]*

Surenra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

*11.12.2024*

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- (iv) The distance of the minor irrigation projects (Paikarapur and Ranibandha) from the quarry lease area and Rahadpur Cluster

Further, it was directed that, the action taken report to be filed by way of affidavit

3. That, in compliance to the above order of the Hon'ble Tribunal, the Chief Executive, ORSAC is requested vide this office Letter No.5177 Dated 21.12.2024 to provide necessary assistance to assess the quantum of minerals excavated and preparation of Assessment Report. The Letter No.5177 Dated 21.12.2024 is annexed herewith as **Annexure-A/8.**

4. That, as per the discussion with Sri A.K Kanungo, Sr. Scientist, ORSAC, the Original Mining Plan of Rahadpur BSQ (Cluster Sl No.7/5) over an area of 6.000 Acre/2.42 Hectare, photo copy of previous Assessment Report, photo copy of Rahadpur DGPS Map along with additional information i.e. date of approval of Mining Plan(08.03.2022) and the date of lease deed (10.08.2022) was sent to the Chief Executive, ORSAC vide this office Letter No.175 Dated 09.01.2025 through Courier Service on dated 09.01.2024.

The Letter No.175 Dated 09.01.2025 is annexed herewith as **Annexure-B/8.**

5. That, as a part of enquiry, three Senior Engineer Assistants namely, Sri Soumya Ranjan Biswal, Sri Satish Prasad Sarangi and Sri Nakula Naik are engaged by the

Jaya Prakash Nayak

OPD

Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

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ORSAC to move on a tour from 16.01.2025 to 18.01.2025 for assessment of the quantum of mineral excavated, mining beyond lease area, excess mining and the distance of the minor irrigation projects (Paikarapur and Ranibandha) from the quarry lease area and Rahadpur Cluster vide its Letter No.143 <sup>(16)</sup> Dt.13.01.2025 which is annexure herewith as **Annexure-C/8.**

6. That, in reference to the Letter No.143 <sup>(16)</sup> Dt.13.01.2025 of the ORSAC, and after discussion with the ORSAC Team, the date of Joint Assessment was fixed to 17.01.2025 and the lessee of Rahadpur BSQ (6.00 Acre) is intimated vide this office Letter No.296 dated 16.01.2025 to remain present at the spot during the joint assessment with his Mines Manager on the scheduled date. The Letter No.296 dated 16.01.2025 is annexed herewith as **Annexure-D/8.**

7. That, the joint assessment was conducted on 17.01.2025 by the ORSAC Team in presence of Mining Officer, Jajpur district and Deputy Director of Mines, Jajpur Circle, Tahasildar, Dharmasala and the lessee concerned. On the date of assessment, the team conducted geo-referencing of Rahadpur village cadastral sheet and could ascertain the lease boundary of the lease area and the distance from the Minor Irrigation Projects (Paikarapur and Ranibandha) from the lease/quarry area. However, the volume estimation of the excavated material from the quarry could not be ascertained due to lack of certain information, such as base year, year of extraction for which volume will be estimated.

*Jayprakash Nayak*

*[Handwritten signature]*

Surendra Prasad Dyal *129-4*  
Advocate  
NOTARY, CUTTACK

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8. That, the ORSAC in its Letter No.316 dated 29.01.2025 intimated the O/o the Deputy Director of Mines, Jajpur Circle that, for estimation of volume of the excavated material from the quarry, stereo pair satellite data of two dates are required. Besides, it requested to provide the base year and the year of extraction for which the volume of extraction will be estimated, so that, stereo pair of HRSI satellite data can be procured for this purpose. The Letter No.316 dated 29.01.2025 is annexed herewith as **Annexure-E/8.**

9. That, in reply to the letter No.316 dated 29.01.2025 of the ORSAC, two dates i.e. 10.08.2022 (date of lease deed) and 11.12.2024 (date of order of the learned Tribunal for fresh enquiry) was supplied. Further it was suggested to procure the required satellite stereo pair data for volume estimation of excavated material vide this office Letter No.630 dated 31.01.2025.

A copy of Letter No.630 dtd.31.1.2025 is annexed herewith as **Annexure-F/8.**

10. That, the ORSAC in its letter No.557 dated 11.02.2025 informed that, the stereo imageries for the period i.e. dated 10.08.2022 and 11.12.2024 are not available with the empanelled vendors of INSPACES, ISRO, Govt. of India as empanelled of ORSAC. However, it confirmed the data stereo imageries of dates 05.09.2020, 04.02.2021 and 16.10.2023 are available and sought confirmation of the same from the office of DDM, Jajpur. Also, ORSAC sought confirmation to conduct drone survey

Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

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Jajpur  
Jajpur

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with regard to the existing mining plan and other documents for the above purpose. The Letter No.557 Dated 11.02.2025 is annexed herewith as Annexure-G/8.

11. That, the ORSAC vide this office Letter No.898 dated 17.02.2025 has intimated that the dates 05.09.2020, 04.02.2021 and 16.10.2023 as suggestion were of no use and requested to suggest any other possible method which can meet the purpose. Furthermore, it was proposed to consider the method of drone survey end based on the existing mining plan and assessment report of the said source conducted on 15.04.2024 by M/s. TKS Consultancy Services to ascertain over extraction, if any done by the lessee.

It is important to mention here that, the dates on which Stereo imageries were available as mentioned above, was not helpful in order to comply the direction of this Hon'ble Tribunal the pertinent dates i.e, 10.8.2022, when the lease deed were executed and the 11.12.2024 with the direction of this Hon'ble Tribunal was given was supposed to be given important for procurement of Stereo imageries but unfortunately, Stereo imageries were not available as per the information received from ORSAC. It is because, on those two dates, the Satellite imageries were not available with ORSAC. Therefore, the present deponent i.e, DDM, Jajpur suggested for an alternative method of survey/assessment i.e, by way of Drone with greatest interest to comply to order of this Hon'ble Tribunal such suggestion made by the DDM, Jajpur. Hence, the original Mining Plan along with the Assessment Report is sent

Jajpur  
DDM  
Jajpur

DDM

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Surenara Prasad Dhal  
Advocate  
NOTARY, CUTTACK

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through Courier Service. The Letter No.898 dated 17.02.2025 is annexed herewith as Annexure-H/8.

12. That, the ORSAC vide Letter No.1619 Dt.22.04.2025 submitted the DGPS Map showing the distance of Rahadpur BSQ (6.00 Ac) from Ranibandha Minor Irrigation Project and Paikarapur Minor Irrigation Project. As per the Map submitted by the ORSAC, Paikarapur Minor Irrigation Project is situated at a distance of 236.24 Metre and Ranibandha Minor Irrigation Project at a distance of 628.9 Metre from Rahadpur BSQ (6.00 Ac). The map showing the distance alongwith the letter No.1619 dtd.22.4.2025 is annexed herewith as Annexure-I/8

13. That, the ORSAC vide Letter No.1620 Dt.22.04.2025 submitted the Assessment Report along with ORTHO Map, DSM (Digital Surface Model), DTM (Digital Terrain Model) and Contour Map. The Assessment Report reveals that 15101.963 Cu m of over extraction of black stone has been done from Rahadpur BSQ (6.00 Ac) till 28.02.2025 (date of survey) in excess of the allowed quantity as per the Approved Mining Plan. The detail report which was submitted by the ORSAC, reveals that, as per the approved mining plan, the volume of black stone to be extracted in three years is 1,73,300 Cum. But the total extracted materials by 28.2.2025 i.e, before completion of 3<sup>rd</sup> year, was 1,94,874.232 Cum. (Approximately).

प्राप्त  
सुनंद प्रसाद धाल

प्राप्त

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Sunendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

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Therefore, the detail over extraction of black stone/road metal is  $194874.232 - 173300 = 21574.232$  Cum.

As per the Mining plan, the over burden i.e, the soil which covers the mining materials on the surface spreading over an area of 2 Ac i.e, which comes to the volume of 6472.269 Cum. Therefore, the detail actual over extraction comes to  $21574.232 - 6472.269 = 15101.963$  Cum.

The copy of letter No.1620 dtd.22.4.2025 alongwith the assessment report is enclosed herewith as Annexure-J/8.

14. That, immediate after receipt of the report from the ORSAC, the lessee Sri Jagdish Sankar Sahoo is noticed vide this office Letter No.2563 Dated 25.04.2025 to submit show cause within three days as to why penalty including other Govt. dues as applicable under OMMC Rules, 2016 and Amendments shall not be imposed on him for unauthorised over extraction of black stone from Rahadpur BSQ (6.00 Ac).

Copy of the Letter No.2563 Dated 25.04.2025 is annexed herewith as Annexure-K/8.

15. That, the deponent issued letter to the Regional Officer, State Pollution Control Board, Kalinganagar, Dist-Jajpur who is also intimated vide this office Letter No.2567 Dated 25.04.2025 for realization of Environmental Compensation from the concerned lessee of Rahadpur BSQ (6 Acre) for unauthorised extraction of black stone against the quantity 15101.963 Cum. The Letter No.2567 Dated 25.04.2025 is annexed herewith as Annexure-L/8.

*Handwritten signature*

*Handwritten signature*  
 Surendra Prasad Dhal  
 Advocate  
 NOTARY, CUTTACK

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16. That, as per the CPCB Guidelines, the minimum distance criteria which require to be considered for permitting the stone quarry by CPCB is as follows:

- When blasting is not involved 100 mts.
- When blasting is involved 200 mts.

Further the regulation for danger zone (500 mts.) prescribed by the Director General, Mines safety also for to be complied compulsory and necessary measures should be taken to the minimum impact on the environment. In the present in hand, the distance of the quarry from the mining irrigation project is much beyond 500 mets.

17. That, the deponent reserves the right to file further affidavit, if required by this Hon'ble NGT in future.

18. That, the facts stated above are true to the best of my knowledge belief and based upon official records available.

19. That, the contents of the above paragraphs are true and correct to the best of my knowledge as derived from the official records and that nothing material has been concealed therefrom

Identified by  
*[Signature]*  
Advocate  
0-885/11

Sri Prabhu Prasanna Behera  
Addl. Standing Counsel

*Jayprakash Nayak*  
29.04.2025  
DEPONENT

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

The above named Deponent  
Solemnly affirm on... 29.4.2025  
Being Identified  
by... P. P. Behera (Addl.)

*[Signature]*  
29.4.2025  
Surenendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK



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**VERIFICATION**

I, JayaprakashNayak, aged about 35 years, Son of Subash Chandra Nayak, at present working as Deputy Director of Mines (<sup>(I/C)</sup>~~(VE)~~), Jajpur Circle (Minor Minerals), Jajpur in the Office of the Deputy Director of Mines, Jajpur Circle, Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

Verified at Cuttack on this the 29<sup>th</sup> day of April,

.2025.

*Jayaprakash Nayak*  
29.04.2025

**VERIFICANT**

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

*Surendra Prasad Dhal*  
Advocate  
NOTARY, CUTTACK

*29/4/2025*



~~9/A~~

Annexure - A/8

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: *ddmjajpur.mm@gov.in*

Letter No. 5177 /MM, Jajpur/ Date 21-12-2024

To,

The Chief Executive,  
 ORSAC, Bhubaneswar.

Sub: O.A No.06/2024/EZ filed by Babuli Jena and others Vrs-State of Odisha & others, before the NGT, Eastern Zone Bench, Kolkata.

Ref: 70618, dated 20.12.2024 of the Advocate General, Odisha, Cuttack.

Sir,

In inviting a kind reference to the subject cited above, and enclosing a copy of the letter under reference, I am to intimate that, the learned Tribunal in his order dated 11.12.2024 vide O.A No.06/2024/EZ has directed the Deputy Director of Mines, Jajpur to Conduct fresh enquiry with the assistance of the ORSAC to assess the quantum of minerals excavated, mining beyond lease area, excess mining and the distance of the minor irrigation projects (Paikarapur and Ranibandha) from the quarry lease area and Rahadpur Cluster. Also, the learned Tribunal has directed to file further affidavit with regard to the action taken report.

Therefore, it is requested to provide necessary assistance to assess the quantum of minerals excavated and preparation of assessment report as per the order of the learned Tribunal for filing an additional affidavit at this end at the earliest.

Yours faithfully,

Encl: Order dated 11.12.2024 of the Hon'ble NGT.

*[Signature]*  
 21.12.2024  
 Deputy Director of Mines (I/C),  
 Jajpur Circle, Jajpur.

Memo No. 5178 /MM, Jajpur, Date. 21-12-2024  
 Copy submitted to Sri Gopal Ku. Agrawal, Addl. Govt. Advocate, O/o the Advocate General, Odisha, Cuttack for kind information.

*[Signature]*  
 21.12.2024  
 Deputy Director of Mines (I/C),  
 Jajpur Circle, Jajpur.

TRUE COPY ATTESTED

*[Signature]*  
 29.04.2024  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur



Annexure - B/8 3

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E- mail: ddmjajpur.mm@gov.in

Letter No. 175 /MM, Jajpur/ Date 09.01.2025

To,

The Chief Executive,  
 ORSAC, Bhubaneswar.

Sub: O.A No.06/2024/EZ filed by Babuli Jena and others Vrs-State of Odisha & others, before the NGT, Eastern Zone Bench, Kolkata.

Ref: This Office Letter No.5177 dated 21.12.2024.

Sir,

As per the telephonic discussion with Sri A.K Kanungo, Sr. Scientist, ORSAC, I am to submit that, the O.A No.06/2024/EZ filed by Babuli Jena and others Vrs-State of Odisha & others was registered before the NGT, Eastern Zone Bench, Kolkata on 06.09.2023. The Mining Plan w.r.t Rahadpur BSQ (Cluster serial No. 7/5) over an area of 6.00 Acre/2.42 Hectare was approved on 08.03.2022 (Trace Map attached). The lease deed w.r.t the aforesaid quarry was executed on 10.08.2022 between Jagdish Sankar Sahoo, M.D, Satya Multiplex and Govt. of Odisha represented through Tahasildar, Dharmasala.

The enclosers have been sent through Courier Service "DTDC Express Limited, Jajpur Town" (Franchise Code-WF718) on dated 09.01.2024 vide Consignment No. K70993687.

This is submitted for favour of your kind information and necessary action.

Yours faithfully,

- Encl: 1. This Office Letter No.5177 dated 21.12.2024  
 2. Original Mining Plan of Rahadpur BSQ  
 3. Photo copy of Assessment Report  
 4. Photo copy of Rahadpur Cluster DGPS Map.

Deputy Director of Mines (I/C),  
 Jajpur Circle, Jajpur.

Memo No. 176, M.M, Jajpur/Date. 09.01.2025  
 Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

Deputy Director of Mines (I/C),  
 Jajpur Circle, Jajpur.

TRUE COPY TESTED

Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur



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Annexure-C/8

**ODISHA SPACE APPLICATIONS CENTRE (ORSAC)**  
Department of Science & Technology, Govt. of Odisha

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*[Handwritten Signature]*  
15-01-25  
M.O/C

No.ORSAC/PR/1245/2024/.....143 (16) Dt. 13/1/2025

OFFICE ORDER

The following Engineers are directed to proceed on tour to carry out quantum of mineral excavated mining beyond lease area excess mining in the distance of the minor irrigation project ( Paikarapur and Ranibandha) from the quarry lease area and **Rahadapur cluster**, Jajpur Dist. From 16.01.2025 to 18.01.2025. Vide Letter No.5177/Mines, Jajpur Dt.21.12.2024 from DDM, Jajpur Mining Circle.

- 1) Sri Soumya Ranjan Biswal, Sr.Engg.Asst
- 2) Sri Satish Prasad Sarangi, Sr.Engg.Asst.
- 3) Sri Nakula Naik, Sr.Engg.Asst.

One A/C vehicle is provided for Survey purpose.

*[Handwritten Signature]*  
13.1.25  
Scientist "D"

Copy to:

- 1) Persons Concerned/ Administrative Section / A.O/ Account Section / T.A Bill Section /Sri A.K Kanungo, Sc.D / Sri A.K Attabudhi, AEE/ PRO /Vehicle Section / for Information.
- 2) The Collector & Dist. Magistrate, Jajpur Dist. For information.
- 3) The ADM, Revenue Jajpur for information.
- 4) The DDM, Jajpur for information.
- 5) The Tahasildar Dharmashala
- 6) The MO, Jajpur for information
- 7) M/s PPTeck, Sahid Nagar, Bhubaneswar.

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15-01-2025

TRUE COPY ATTESTED  
*[Handwritten Signature]*  
29.01.2025

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E - mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 296 /MM, Jajpur/ Date 16-01-2025

To

The Lessee-Rahadpur BSQ (6.00 Acre),  
 Dharmasala, Jajpur.

Sub:

O.A No.06/2024/EZ filed by Babuli Jena and other Vrs State of Odisha & others,  
 before the NGT, Eastern Zone Bench, Kolkata-regarding.

An assessment by ORSAC is scheduled to be conducted on 17.01.2025 at 10.00 O' clock to assess the quantum of mineral excavated, mining beyond lease area, excess mining and the distance of the minor irrigation projects (Paikarapur and Ranibandha) from the quarry lease area and Rahadpur Cluster (Cluster Serial No.7/5) in obedience to the order dated 11.12.2024 of the learned Tribunal vide O.A No.06/2024/EZ.

Hence, you are directed to remain present during the joint assessment with your Mines Manager without fail.

Yours faithfully,

Minig Officer (I/C), Jajpur district

Memo No. 297 /MM, Jajpur/ Date 16-01-2025

Copy Submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Minig Officer (I/C), Jajpur district

TRUE COPY ATTESTED

*Hayak*  
 29.04.25  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur



**ODISHA SPACE APPLICATIONS CENTRE (ORSAC)**  
Department of Science & Technology, Govt. of Odisha

Annexure - E/8<sup>259</sup>

No.ORSAC/PR/1245/2024/...316...Dt. 29/1/2025

To

The Deputy Director of Mines (I/C)  
Jajpur Circle, Jajpur

Sub: O.A No.06/2024/EZ filed by Babuli Jena & Others versus State of Odisha & Others,  
before the NGT, Eastern Zone Bench, Kolkata.

Ref: Your letter No. 5177/MM, Jajpur/Date 21.12.2024

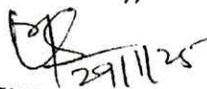
Sir,

With reference to the subject noted above and letter under reference, it is to inform you that we have already conducted the geo-referencing of Rahadapur village cadastral sheets, survey of lease pillars and boundary of the said lease area. Also, the distance from the Minor Irrigation Projects (Paikarapur and Ranibandha) from lease/ quarry area has been measured.

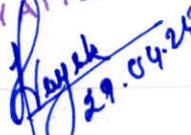
With respect to the volume estimation of the excavated material from the quarry, satellite stereo pair data of two dates are required. So, you are kindly requested to inform us the base year and the year of extraction for which the volume will be estimated, so that we can procure stereo pair of HRSI satellite data for this purpose.

This is for your information and necessary action at your end.

Yours faithfully,

  
29/1/25  
SCIENTIST - E

TRUE COPY ATTESTED

  
29.04.25  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



Annexure-F/8

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**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E - mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 630 /MM, Jajpur/ Date 31.01.2025

To

The Chief Executive,  
 Orissa Space Applications Centre (ORSAC),  
 Bhubaneswar.

Sub: **OA No. 06/2024/EZ filed by Babuli Jena & Others versus State of Odisha & Others before the NGT, Eastern Zone Bench, Kolkata.**

Ref: Your good office Letter No. ORSAC/PR/1245/2024/ 346 dt. 29.01.2025

Sir,

In inviting a kind reference to the subject and your letter cited above, I am to submit that, the Mining Plan w.r.t Rahadpur BSQ (Cluster serial No. 7/5) over an area of 6.00 Acre/2.42 Hectare was approved on 08.03.2022 and the lease deed w.r.t the aforesaid quarry was executed on **10.08.2022**. Moreover, the above O.A bearing No.06/2024/EZ filed was registered before the NGT, Eastern Zone Bench, Kolkata on 06.09.2023. In addition to this, the learned Tribunal has directed to conduct a **fresh enquiry vide order dated 11.12.2024**

In view of the above averments, it is requested to procure the required satellite stereo pair data considering the above dates for volume estimation of excavated material.

This is for favour of your kind information and onward action.

Yours faithfully

*[Signature]*  
 Deputy Director of Mines (I/C),  
 Jajpur Circle, Jajpur

TRUE COPY ATTESTED

*[Signature]*  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur



ODISHA SPACE APPLICATIONS CENTRE (ORSAC)  
Department of Science & Technology, Govt. of Odisha

- 15 -

Annexure - 9/8

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*[Handwritten signature]*  
12.02.2025

ORSAC/PR/1245/2024/557 Dt- 11/2/2025.

To

The Deputy Director of Mines(I/C)  
Office of the Deputy Director of Mines  
Jajpur Circle, Jajpur

**Sub:** O.A No. 06 of 2024/EZ filed by Babuli Jena and others Versus State of Odisha and other before the NGT, Eastern Zone Bench, Kolkata.

**Ref:** Letter No. 630, Dt. 31.01.2025.

Sir,

In inviting a reference to the subject and the letters cited above, it is to inform you that, the Stereo imageries to the period i.e. dated 10.08.2022 and 11.12.2024 are not available with the empanelled vendors of INSPACE, ISRO, Govt. of India as empanelled of ORSAC.

However, the following period data of Stereo imageries are available as confirmed by the empanelled vendors i.e. of 05.09.2020, 04.02.2021 and 16.10.2023. The above data are of any requirement for the above study may please be confirmed to ORSAC.

Moreover, at present drone survey can be conducted with regards to the existing mining plan and other documents which may please be confirmed to ORSAC.

This is for your information and kind necessary action.

Yours faithfully,

*[Handwritten signature]*  
SCIENTIST-D

348  
12-02-2025

TRUE COPY ATTESTED  
*[Handwritten signature]*  
29.04.2025  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

16



Annexure - H/8

262

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 898 /MM, Jajpur/ Date 17-02-2025

To,

The Chief Executive,  
Orissa Space Application Centre (ORSAC),  
Bhubaneswar.

Sub: O.A No.06 of 2024/EZ filed by Babuli Jena and others Vrs State of Odisha and other before the NGT, Eastern Zone Bench, Kolkata-regarding.

Ref: (1) Your good-office Letter No. ORSAC/PR/1245/2024/557, Dated-11.02.2025.  
(2) This Office Letter No.881, dated 14.02.2025.

Sir,

In inviting a kind reference to the subject cited above, I am to state that, the lease of Rahadpur BSQ (Cluster Sl. No.7/5) was executed on **10.08.2022** and the Hon'ble NGT has directed to conduct a fresh enquiry vide order dated **11.12.2024**. Hence, to ascertain over extraction, if any, stereo imageries of two nearby dates to 10.08.2022 and 11.12.2024 is required. However, your letter under reference reveals that, Stereo Imagery are available of date 05.09.2020, 04.02.2021 and 16.10.2023 which may not fulfil the purpose of assessment of over extraction. In this regard, you are requested to suggest any other possible method which can meet the purpose.

Furthermore, method of drone survey as proposed by your good office may also be taken into consideration based on the existing Mining Plan and Assessment Report of the said source conducted on **15.04.2024** by M/s. TKS Consultancy Services to ascertain over extraction, if any done by the lessee. Hence, the original copy of the Mining Plan along with the Assessment Report attached herewith and sent through courier for your kind reference. The same may kindly be returned to this office after completion of survey.

You are also requested to intimate the date of drone survey to this office for further course of action at this end.

Yours faithfully,

Encl: As above.

Memo No. 899, M.M, Jajpur/Date. 17-02-2025  
Mining Officer (I/C), Jajpur.  
Copy to Sri Anil Kumar Kanungo, Scientist-D, Orissa Space Application Centre (ORSAC), Bhubaneswar for kind information.

TRUE COPY ATTESTED

*[Signature]*  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

*[Signature]*  
Mining Officer (I/C), Jajpur.

17

Memo No. 900, M.M, Jajpur/Date. 17-02-2025,  
Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of  
kind information.

  
Mining Officer (I/C), Jajpur.

*[Faint, illegible handwritten text]*



- 18 - Annexure - I/8  
ODISHA SPACE APPLICATIONS CENTRE (ORSAC)  
Department of Science & Technology, Govt. of Odisha

264  
M. S. Patra  
25.04.25

ORSAC/PR/1245/2024/ 1619

Dt. - 29.04.2025

To,  
The Deputy Director of Mines (I/C)  
Jajpur Circle, Jajpur

Sub- Submission of DGPS map showing the Distance from Ranibandha & Paikamal minor Irrigation project to Rahadapur BSQ (Cluster No.-7/5) over an area 6.00Ac.

Ref- Your letter No-5177/MM, Jajpur/dated-21.12.2024

Sir,

With reference to the subject cited above, I am submitting here the DGPS map showing the Distance from Ranibandha & Paikamal minor Irrigation project to Rahadapur Bsq (Cluster No.-7/5) over an area 6.00Ac.

This is for favour of your kind information and necessary action.

Yours Faithfully,

*C. S. Patra*

SCIENTIST-D

1273  
25-04-2025

True Copy attested.

*M. S. Patra*  
29.04.2025

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur





- 20

Annexure 266  
J/8

## ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Govt. of Odisha

ORSAC/PR/1245/2024/ 16 20

Dt.- 22.04.2025

To,  
The Deputy Director of Mines(I/C)  
Jajpur Circle, Jajpur

Sub- Assessment of the quantum of minor minerals excavated from Rahadpur Bsq (Cluster sl No.-7/5) over an area of 6.00Ac/2.42Hect in village Rahadpur under Dharmasala Tahasil of Jajpur district with respect to NGT OA no.06/2024/EZ filed by Babuli jena vrs state of Odisha & others.

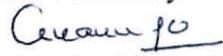
Ref- Your letter No-5177/MM, Jajpur/dated-21.12.2024

Sir,

In inviting a reference in the subject mentioned above and the letter cited under reference, please find the assessment of the quantum of Minor Minerals excavated from Rahadpur Bsq (Cluster Sl. No.- 7/5) over an area of 6.00Ac/2.428Ha in village Rahadpur under Dharmasala Tahasil of Jajpur district, in shape of soft and hard copy in connection with OA NO.06/2024/EZ.

This is for favour of your kind information and necessary action.

- Encl: 1. ORTHO MAP  
2. DSM (DIGITAL SURFACE MODEL)  
3. DTM (Digital Terrain Model)  
4. Contour Map  
5. Assessment Report

Yours Faithfully  
  
Scientist-D, ORSAC

Copy to:

- 1). The Director of Mines & Geology, Steel & mines Dept., Govt. of Odisha for information.

**TRUE COPY ATTESTED**  
  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

~~X~~

**VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.**

---

**1. Introduction:**

Rahadpur BSQ (Cluster serial No.7/5) over an area of 6.00Ac/ 2.428 Hect. in village Rahadpur under DharmasalaTahasil of Jajpur district in Odisha. The mining plan was approved on 08.03.2022. The lease was executed in favor of M/s. SatyamultiplexPvt.Ltd. on 10.08.2022. Accordingly, the lessee started the operation within the quarry lease.

The Hon'ble NGT has directed to conduct a fresh enquire to ascertain over extraction of Rahadpur BSQ (Cluster serial No.7/5). The ORSAC, Odisha issued a letter to M/s. TKS Consultancy Services vide letter no. ORSAC/PR/1245/2024/814 on dated 27.02.2025. In compliance with this directive, the lease area was surveyed using drone and DGPS.

**2. Location of the Area:**

The Lease area is located at latitude 20°45'49.820" N to 20°45' 55.200" N and longitude 86° 1' 50.840"E to 86° 1' 57.690" E & It is a part of Rahadpur Mouza and the area covered in the Survey of India Topo-sheet No. F45U/1.

The details of Boundary pillar coordinates are given below the table.

PO ID	DMS LAT	DMS LONG
1	20° 45' 49.820" N	86° 1' 56.080" E
2	20° 45' 53.670" N	86° 1' 57.690" E
3	20° 45' 55.200" N	86° 1' 50.840" E
4	20° 45' 50.070" N	86° 1' 51.060" E

**3. Land Schedule:**

The lease area is lies in the village Rahadpur, under DharmasalaTahasil of Jajpur district, Odisha. Bearing khata no. 235, Plot No.-1(P). KissamParbata.

DGPS SURVEY SOURCE AREA

DGPS SURVEY SOURCE AREA					
SL. NO.	KHATA NO.	PLOT NO.	AREA AC	AREA_HA	SOURCE NAME
1	235	1P	6	2.428	Rahadpur BSQ (Cluster serial No.7/5)

ODISHA SPACE APPLICATIONS CENTRE  
BHUBANESWAR

MAP NO. 4400

DATE. 22-04-2025

*(Signature)*  
AUTHORISED SIGNATORY

TRUE COPY ATTESTED

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

- 28 -

VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAIPUR DISTRICT, ODISHA.

---

II ORTHO MAP

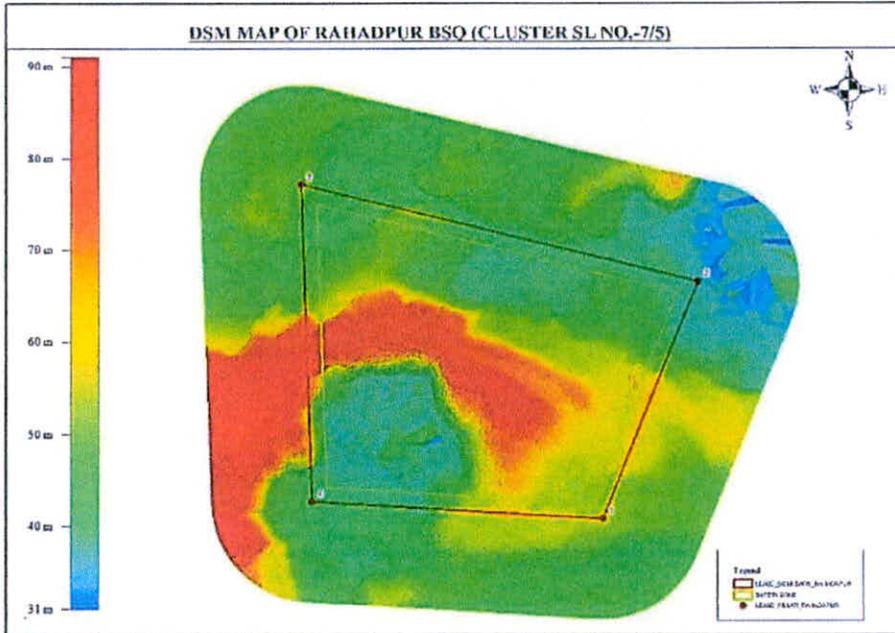
ORTHO MAP OF KALACHUA NEW BUILDING STONE QUARRY (CHA)



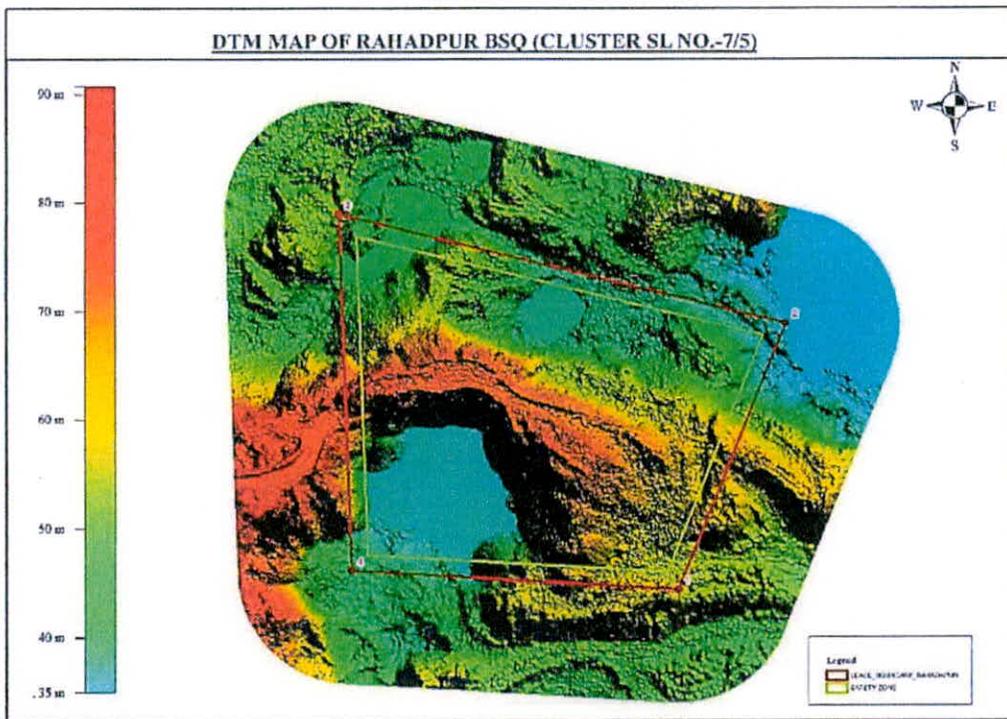
- 23 -

VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.

DSM (DIGITAL SURFACE MODEL)



DTM (Digital Terrain Model)



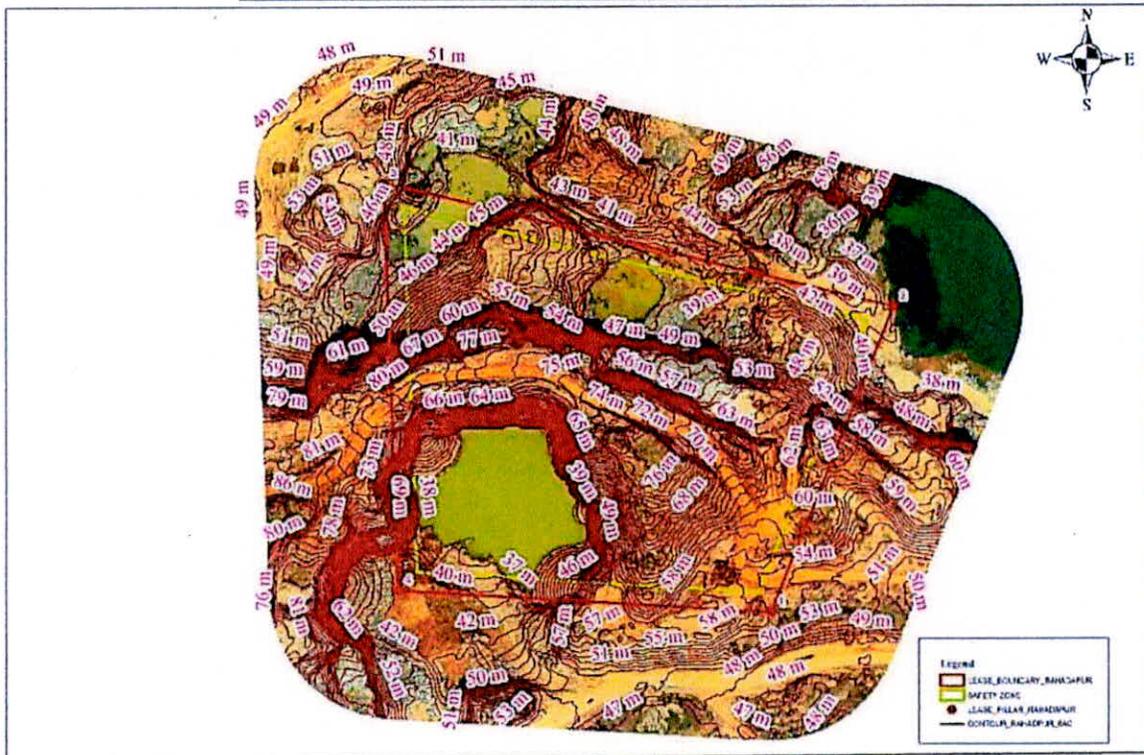
- 241 -

VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.

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CONTOUR MAP

CONTOUR MAP OF RAHADPUR BSQ (CLUSTER SL NO.-7/5)



#### 4. Basis of calculation of extracted volume of Black Stone

##### 4.1 Approved Mining Plan

As per the approved mining plan, existing quarries were identified within the lease area, which are marked in the surface plan (Ref. Plate No. 3). After the execution of the lease agreement, quarrying operations commenced, and the lessee further developed the pre-existing quarry.

~~X5~~

**VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.**

Again, the Hon'ble NGT has directed to conduct a fresh enquire to ascertain over extraction of Rahadpur BSQ (Cluster serial No.7/5). To determine the actual extraction volume of road metal, The ORSAC, Odisha issued a letter to M/s. TKS Consultancy Services vide letter no. ORSAC/PR/1245/2024/814 on dated 27.02.2025. Accordingly, a survey was conducted by M/s. TKS Consultancy Services by using Drone and DGPS on dated 28.02.2025. The volume of over extraction report is prepared based on the approved Mining Plan & the Previous Assessment report.

The details are given below:

**Geological Resource and mineable reserve as per approved Mining Plan**

GEOLOGICAL RESOURCE CALCULATION AS PER APPROVED MINING PLAN							
Section Considered	Cross Sectional area in sq.mtr	Length of influence in mtr	Sectional area of OB (m <sup>2</sup> )	Volume of OB in cum	Volume of insitu excavation in cum	Recoverable Volume of usable material in cum	Volume of Waste in cum
A	B	C	D	E=CX D	F=B X C	G=FX 70%	H=FX30%
G1- G1'	4796	49	38	1862	235004	164503	70501
G2-G2'	9662	50	355	17750	483100	338170	144930
G3-G3'	7132	43	231	9933	306676	214673	92003
Total				29545	1024780	717346	307434
MINEABLE RESERVE CALCULATION AS PER APPROVED MINING PLAN							
Section Considered	Cross Sectional area in sq.mtr	Length of influence in mtr	Sectional area of OB (m <sup>2</sup> )	Volume of OB in cum	Volume of insitu excavation in cum	Recoverable Volume of usable material in cum	Volume of Waste in cum
A	B	C	D	E=CX D	F=B X C	G=FX 70%	H=FX30%
G1- G1'	2926	47	38	1786	137522	96265	41257
G2-G2'	5854	50	324	16200	292700	204890	87810
G3-G3'	4234	36	199	7164	152424	106697	45727
Total				25150	582646	407852	174794

~~26~~

VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5)  
OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER  
DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.

1) Years Development Calculation as Per Approved Mining Plan

DEVELOPMENT CALCULATION										
Year	Section Considered	Cross Sectional area in sq.mtr	Length of influence in mtr	Sectional area of OB (m <sup>2</sup> )	Volume of OB in cum	Volume of insitu excavation in cum	Recoverable Volume of usable material in cum	Volume of Waste in cum	Top R.L	Bottom R.L
A	B	C	D	E	F	G	H=GX 70%	I=GX 30%	J	K
1st Year	G1-G1'	1756	47	38	1786	82532	57772	24760	61m RL	29mRL
Sub Total					1786	82532	57772	24760		
2nd Year	G2-G2'	988	50	324	16200	49400	34580	14820	83m	68m
	G3-G3	920	36	199	7164	33120	23184	9936	73m	53m
Sub Total					23364	82520	57764	24756		
3rd Year	G2-G2'	988	50	0	0	49400	34580	14820	68m	61m
	G3-G3	920	36	0	0	33120	23184	9936	53m	51m
Sub Total					0	82520	57764	24756		
4th Year	G2-G2'	988	50	0	0	49400	34580	14820	61m	54m
	G3-G3	920	36	0	0	33120	23184	9936	51m	41m
Sub Total						82520	57764	24756		
5th Year	G2-G2'	988	50	0	0	49400	34580	14820	54m RL	
	G3-G3	920	36	0	0	33120	23184	9936	41m RL	
Sub Total					0	82520	57764	24756		
Grand Total					25150	412612	288828	123784		

Grand Total: 25150 cu.m OB | 412612 cu.m in-situ excavation | 288828 cu.m recoverable black stone | 123784 cu.m waste.

~~27~~

VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAIPUR DISTRICT, ODISHA.

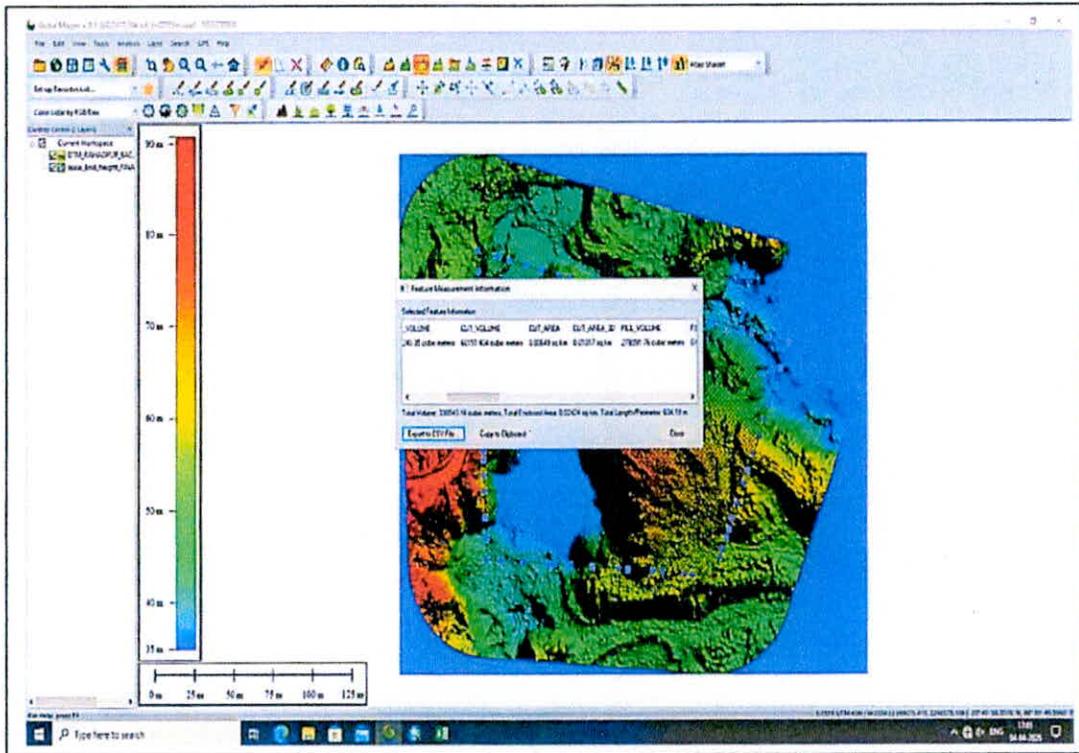
The volume of extraction of black stone has been estimated by using Global Mapper software by taking Drone Image DTM (28.02.2025) and RL HEIGHT of previous mining plan Surveyed on 18.11.2021.

Satellite image is not available in this area during the period of October 2022, so there is no base year DEM available to calculate the volume of this area so that to take the previous year mining plan provided by SYNERGY GEOSCIENCE.

Boundary Coordinates used for Volume Estimation from DTM inside Lease Boundary:

SL NO	X	Y	Elevation
1	399261.4	2296313	50
2	399247.8	2296314	55
3	399242.7	2296314	60
4	399228.5	2296315	60
5	399222.3	2296315	60
6	399206.8	2296316	65
7	399200.7	2296317	65
8	399184	2296318	70
9	399170.1	2296318	70
10	399159.8	2296319	62.7
11	399156.3	2296319	62.7
12	399140	2296320	73.8
13	399139.4	2296320	73.8
14	399125.4	2296321	73.8
15	399116.2	2296322	73.8
16	399115.9	2296333	75
17	399115.5	2296343	75
18	399115	2296357	75
19	399114.7	2296365	77
20	399114.5	2296373	80
21	399114.3	2296377	80
22	399113.9	2296389	80
23	399113.9	2296389	80
24	399113.5	2296401	85
25	399113	2296414	85
26	399112.6	2296426	65.7
27	399112.3	2296435	65.7
28	399112.2	2296439	65
29	399112	2296446	65
30	399111.7	2296454	65
31	399111.4	2296461	68.6
32	399111.2	2296468	68.6
33	399110.8	2296479	67.5
34	399123.2	2296476	65.7
35	399131.1	2296474	39.4
36	399142.1	2296472	39
37	399151.4	2296469	39
38	399163.6	2296466	38.9

39	399169.3	2296465	58.3
40	399184.5	2296461	58.3
41	399192.2	2296459	38.9
42	399200.7	2296457	38.9
43	399213.9	2296454	38.9
44	399229	2296451	58.3
45	399246.3	2296446	58.8
46	399251.9	2296445	58.8
47	399261.3	2296443	60.9
48	399279.6	2296438	38.066
49	399285.1	2296437	38.103
50	399295.8	2296434	29.4
51	399308.6	2296431	30
52	399303.7	2296419	30
53	399300.2	2296410	36.8
54	399296.4	2296401	38.793
55	399293.3	2296393	54
56	399290	2296384	54.2
57	399286.5	2296376	63.027
58	399282.9	2296367	60.773
59	399280.3	2296360	70
60	399276.3	2296350	70
61	399273.2	2296343	65
62	399271	2296337	65
63	399269.2	2296333	60
64	399266.8	2296327	60
65	399265.2	2296323	55
66	399261.4	2296313	54



Taking these lease boundary heightson software create a mean surface height of base year and study year height taken from DEM by Drone survey on 18.02.2025done by M/S TKS CONSULTANCY SERVICES. From these twosurface height software calculate volume by CUT -FILL method. The software calculate volume by create a mean surface height so the volume estimation accuracy comes to + or - 5 percentage.

**TOTAL VOLUME: 338543.16 cubic meters**

**FILL\_VOLUME:278391.76 cubic meters**

**CUT\_VOLUME: 60151.404 cubic meters**

Usable materials is about 70% of the total excavation of insitu zone, 30% as waste and about 2m thickness overburden. The total mining lease area 6 Ac / 2.42 Ha but excavated about 2 Ac / 0.809 Ha so the overburden can be calculated over this 2 Ac area. The volume of over extraction from lease period 10.08.2022 to drone survey dem on 28.02.2025 is **278391.76 cu<sup>3</sup>**.

volume of recoverable stone is 70% of Fill Volume =  $278391.76/100*70= 1,94,874.232 \text{ cu}^3$  and volume of waste **83517.528** cubic meter.

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VOLUME ASSESSMENT REPORT OF RAHADPUR BSQ (CLUSTER SL. NO. 7/5) OVER AN AREA OF 6.00AC/ 2.428HECT IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA.

- \*As per the approved mining plan, it was allowed to extract 57772 cum of black stone 1st year, 57764 cum in 2nd Year & 57764 cum in 3<sup>rd</sup> Year. The volume of extraction of black stone has been prepared considering the Approved mining plan.
- \* As per the approved Mining plan, the volume of black stone to be extracted for 3 years i.e. 1<sup>st</sup> year, 2<sup>nd</sup>Year & 3<sup>rd</sup> year is 1,73,300 cu<sup>3</sup>.
- \*Volume of black stone extracted till 28.02.2025 (Date of Survey) is calculated to be 194874.232 Cu<sup>3</sup> (Approximately).
- \* The total over extraction of road metal is  $(194874.232 - 173300) = 21574.232$  cu<sup>3</sup>.
- \*As per the drone survey the volume of over burden (2m of soil) is over an area 2 Ac i.e. 30 percent of over extraction volume is 6472.269 cu<sup>3</sup>.

**Total volume of over extraction:  $21574.232 - 6472.269 = 15101.963$**



Approved  
*M. S. J.*

PLATE NO - 4

**RAHADPUR BLACK STONE QUARRY**

(CLUSTER SERIAL NO.- 7/5)

over an area of 6.00Ac/2.4208Ha. in Village Rahadpur  
Tahasil Dharmasala of Jajpur District, Odisha.

**Lessee - M/s Satyamultiplex Pvt. Ltd.,**

**Managing Director-Jagdish Shankar Sahoo**

**GEOLOGICAL PLAN**

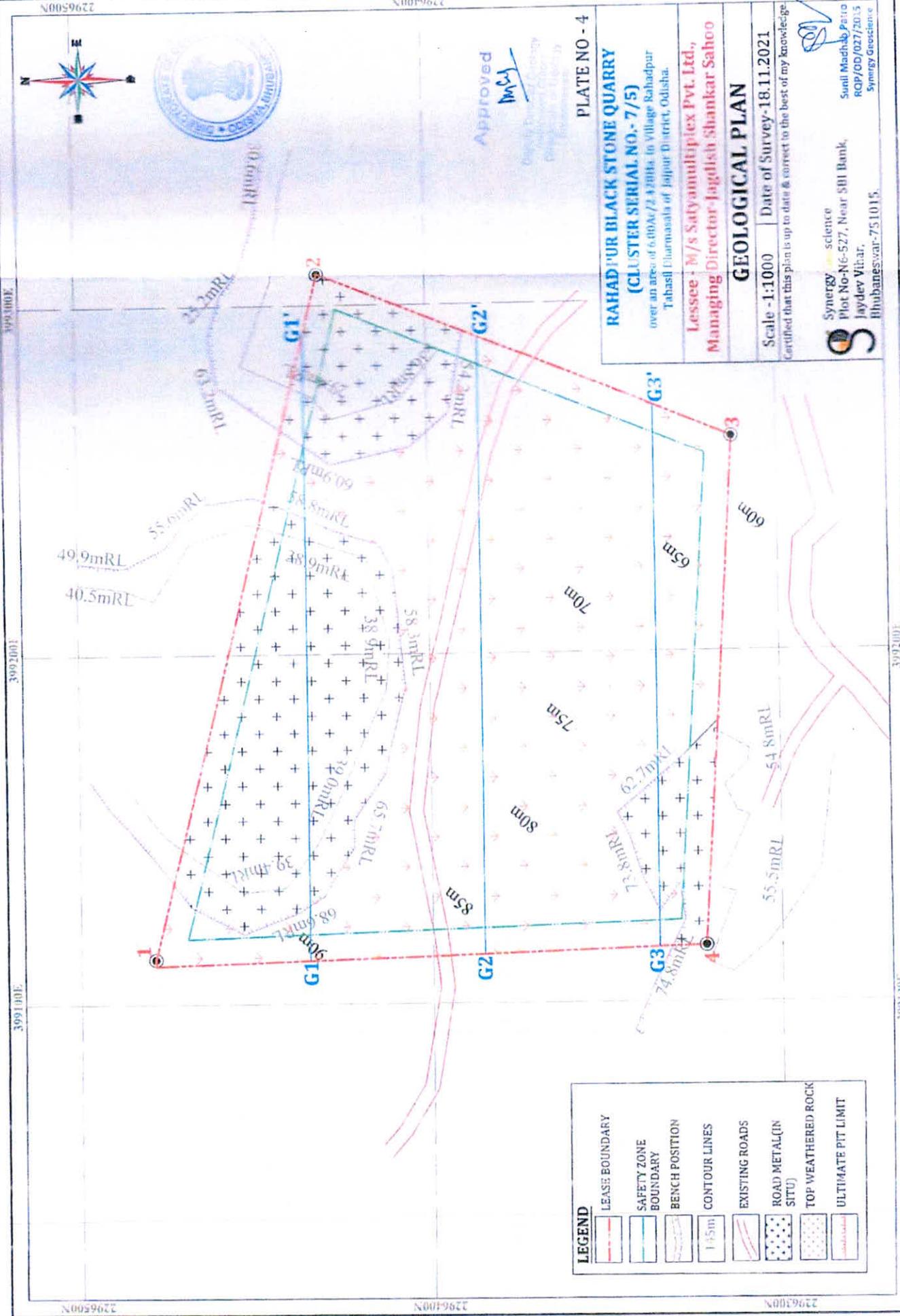
Scale - 1:1000 Date of Survey-18.11.2021

Certified that this plan is up to date & correct to the best of my knowledge.



Synergy Geoscience  
Plot No-NG-527, Near SBI Bank,  
Jaydev Vihar,  
Bhubaneswar-751015.

Sunil Madhab Patra  
RCP/05/027/2015  
Synergy Geoscience



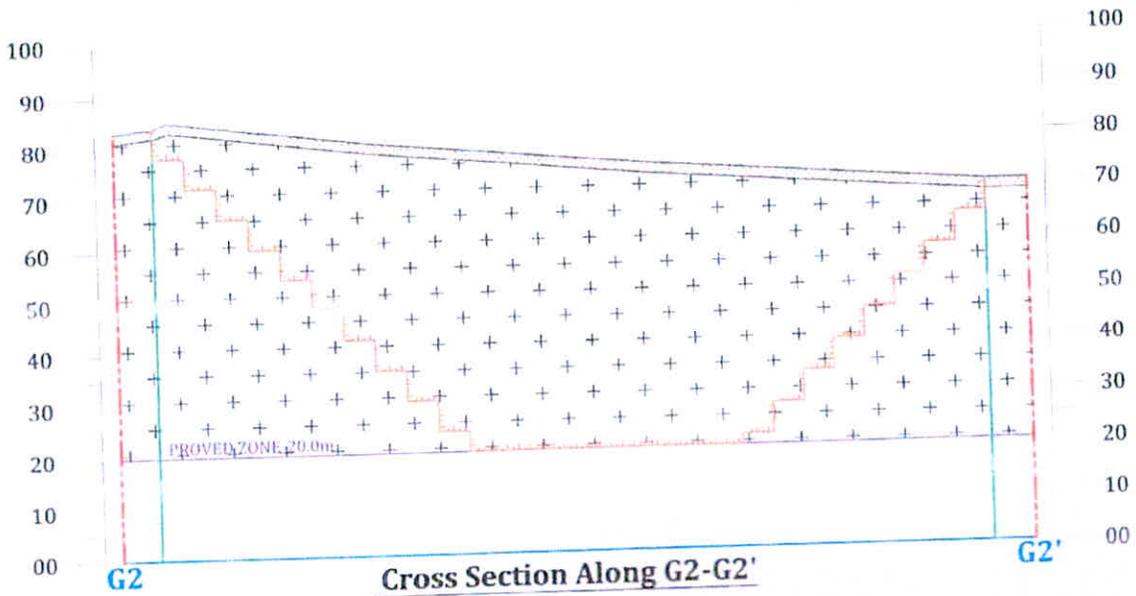
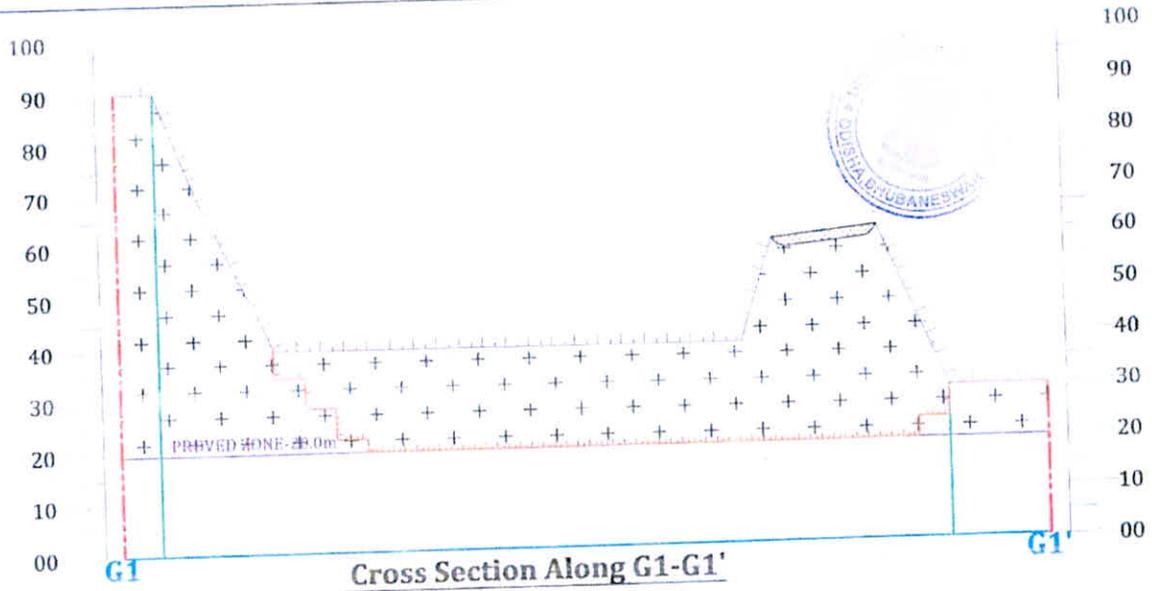
LEGEND	
	LEASE BOUNDARY
	SAFETY ZONE BOUNDARY
	BENCH POSITION
	CONTOUR LINES
	EXISTING ROADS
	ROAD METAL(IN SITU)
	TOP WEATHERED ROCK
	ULTIMATE PIT LIMIT

399100E 399200E 399300E 399400E 399500E

2296500N 2296400N 2296300N 2296200N 2296100N

399200E

399100E



**LEGEND**

- LEASE BOUNDARY
- ROAD METAL (IN SITU)
- SAFETY ZONE BOUNDARY
- TOP WEATHERED ROCK
- BENCH POSITION
- PROVED LIMIT
- ULTIMATE PIT LIMIT

Approved  
  
 M. G.

PLATE NO - 5

**RAHADPUR BLACK STONE QUARRY  
 (CLUSTER SERIAL NO.- 7/5)**

over an area of 6.00Ac/2.428Ha. in Village Rahadpur  
 Tahasil Dharmasala of Jajpur District, Odisha.

**Lessee - M/s Satyamultiplex Pvt. Ltd.,  
 Managing Director-jagdish Shankar Sahoo**

**GEOLOGICAL SECTIONS**

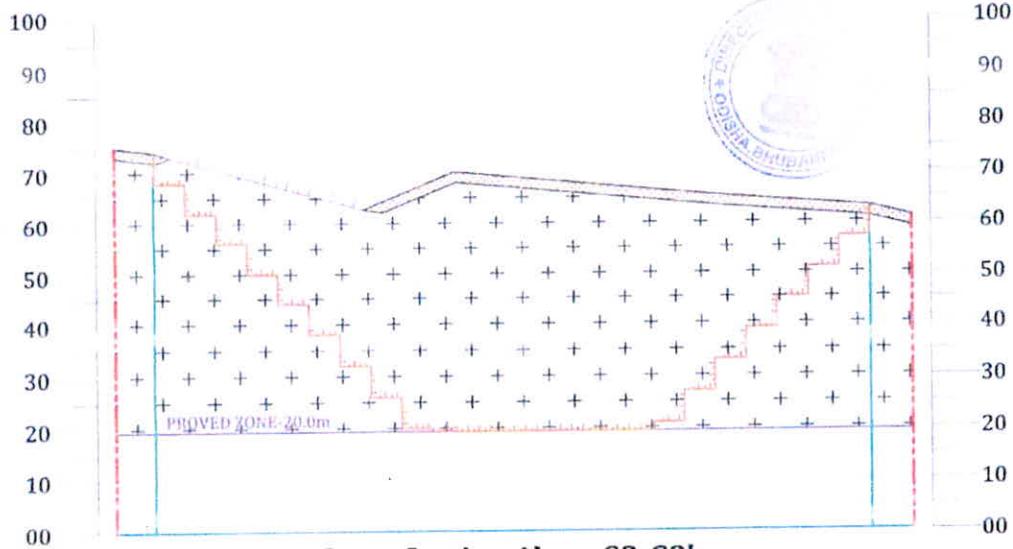
Scale - 1:1000 | Date of Survey-18.11.2021

Certified that this plan is up to date & correct to the best of my knowledge.

Synergy Geoscience  
 Plot No-N6-527, Near SBI Bank,  
 Jaydev Vihar,  
 Bhubaneswar-751015.

Sunil Madhus Patra  
 RQP/OD/027/2015  
 Synergy Geoscience

38



**Cross Section Along G3-G3'**

**LEGEND**

- LEASE BOUNDARY
- SAFETY ZONE BOUNDARY
- BENCH POSITION
- ULTIMATE PIT LIMIT
- ROAD METAL(IN SITU)
- TOP WEATHERED ROCK
- PROVED LIMIT

**LEGEND**

- LEASE BOUNDARY
- SAFETY ZONE BOUNDARY
- BENCH POSITION
- ULTIMATE PIT LIMIT
- ROAD METAL(IN SITU)
- TOP WEATHERED ROCK
- PROVED LIMIT

Approved  
MCL  
District Survey & Mapping  
Bhubaneswar

PLATE NO - 5A

**RAHADPUR BLACK STONE QUARRY  
(CLUSTER SERIAL NO.- 7/5)**

over an area of 6.00Ac/2.428Ha. in Village Rahadpur  
Tahasil Dharmasala of Jaipur District, Odisha.

**Lessee - M/s Satyamultiplex Pvt. Ltd.,  
Managing Director-Jagdish Shankar Sahoo**

**GEOLOGICAL SECTIONS**

Scale -1:1000 | Date of Survey-18.11.2021

Certified that this plan is up to date & correct to the best of my knowledge.

**S** Synergy Geoscience  
Plot No-N6-527, Near SBI Bank,  
Jaydev Vihar,  
Bhubaneswar-751015.

Sunil Madhab Patro  
RQP/OD/027/2015  
Synergy Geoscience



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Annexure - K/8

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E - mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 2563 /MM, Jajpur/ Date 25.04.2025

To

Jagdish Sankar Sahoo, Director,  
M/s. Satya Multiplex Pvt. Ltd.,  
Lessee of Rahadpur BSQ (6 Acre).

Sub: Show-Cause Notice for over extraction of Black Stone from Rahadpur BSQ (6 Acre) under Tahasil Dharmasala, Dist-Jajpur.

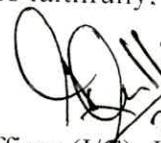
Sir,

As per the Assessment Report submitted by the Odisha Space Application Centre (ORSAC), Bhubaneswar on dated 25.04.2025, a quantity of **15101.963 Cu m** of black stone has been over-extracted by you from Rahadpur BSQ (6 Acre) under Tahasil Dharmasala. Dist-Jajpur till 28.02.2025.

Hence, you are directed to show-cause within three days of receipt of this notice as to why an amount of **Rs.76,05,476/-** as calculated below will not be imposed on you for such over-extraction extraction of black stone from Rahadpur BSQ (6 Acre) under Tahasil Dharmasala, Dist-Jajpur.

Calculation Table		
Sl No.	Type of dues imposed	Amount Imposed (In Rs.)
1	Royalty @ 130/Cu m	1963256
2	Additional Charges@295/Cu m	4455080
3	DMF@30% of Royalty	588977
4	EMF@5% of Royalty	98163
5	Penalty	500000
<b>Total =</b>		<b>Rs.76,05,476/-</b>

Yours faithfully,

  
25/04/25

Mining Officer (I/C), Jajpur

Memo No. 2564 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information

**TRUE COPY ATTACHED**  
25.04.25  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

  
25/04/25  
Mining Officer (I/C), Jajpur

- 35 -

Memo No. 2565 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

  
Mining Officer (I/C), Jajpur

Memo No. 2566 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

  
Mining Officer (I/C), Jajpur



Annexure - L/8

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

E - mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 2567 /MM, Jajpur/ Date 25.04.2025

To

The Regional Officer,  
 State Pollution Control Board, Kalinganagar,  
 Dist-Jajpur.

Sub: Intimation for realisation of Environmental Compensation from Jagdish Sankar Sahoo, Director, M/s. Satya Multiplex Pvt. Ltd., Lessee of Rahadpur BSQ (6 Acre) for unauthorised extraction of black stone.

Sir,

With reference to the subject cited above, I am to intimate you that, the Assessment Report of Rahadpur BSQ (6 Acre) under Tahasil Dharmasala of Jajpur district reveals that, a quantity of 15101.963 Cu m of black stone has been over-extracted by the lessee Sri Jagdish Sankar Sahoo unauthorisedly from the aforesaid quarry.

Hence, you are requested to initiate necessary action to realise the Environmental Compensation as applicable under intimation to this office.

Yours faithfully,

Mining Officer (I/C), Jajpur.

Memo No. 2568 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2569 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Collector & District Magistrate, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2570 /MM, Jajpur/ Date 25.04.2025

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

**TRUE COPY TESTED**  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

Mining Officer (I/C), Jajpur